

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207- CP(IB)/102(AHM)2023

ITEM No.208- IA/741(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Classic Microtech Private Limited

.....Applicant

V/s

Adison Granito Private Limited

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Arjun Seth, Adv.

Mr. Kuldeep Adesara, Adv. in IA 741 of 2024

For the Respondent

: Mr. Kuldeep Adesara, Adv.

ORDER

CP(IB)/102(AHM)2023 & IA/741(AHM)2024

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 14.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)